Coordination with the Environment Ministry on issues

1251. SHRI SANJAY SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- whether there have been any issues for which there has been a collaboration with the Ministry of Environment, Forest and Climate Change;
 - if so, the details and results thereof;
 - if not, the reasons therefor; and
- (d) whether there are any future plans to collaborate to ensure efficiency on a number of issues?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) to (d) While Inter Ministerial Consultation on all important matters is regularly carried out between Ministries, there is no separate formal collaboration between Ministry of Tribal Affairs and Ministry of Environment, Forest and Climate Change.

Inclusion of Kol tribe in PVTGs

†1252. SHRI AJAY PRATAP SINGH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the State-wise details of the tribes included in Particularly Vulnerable Tribal Groups (PVTGs);
- (b) whether Government is considering to include 'Kol' tribe, in the Particularly Vulnerable Tribal Groups (PVTGs), if so, the details thereof; and
- the State-wise data of population with secondary and higher secondary education included in PVTGs?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) The State-wise details of the scheduled tribes identified as Particularly Vulnerable Tribal Groups (PVTGs) is given in Statement (See below).

(b) The proposal to include 'Kol' tribe in the Particularly Vulnerable Tribal Groups (PVTGs) is presently not under consideration in the Ministry.

[†]Original notice of the question was received in Hindi.